

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW- 120-2020
In FA-288-2004

Ashok J. Chodankar (Dec.)
Thr. LRS

..... Applicants

V e r s u s

Laximi Sinary (Dec.)
Thr. Lrs and others

..... Respondents

Adv. Shri V.P. Thali for the Applicants/Appellants.
None for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 6th January, 2021.

ORDER:

Shri V. P. Thali, the learned counsel for the appellants in F.A No.71 and 72-2005, informs me that those appellants have already filed their undertakings. He is not sure about the parties represented by Advocate Shri Valimiki Menezes, who is absent today.

2. Post the matter on 13/1/2021.

DAMA SESHADRI NAIDU, J.

AP/-